

In the National Company Law Tribunal, Jaipur

CP No. 48(ND)/2014

TA No. 17/2018

UNDER SECTION 397/398 OF Companies Act, 1956

In the matter of:

Arun Mehta &Ors. Applicant/Petitioners

VS.

Satramdas Gehrimal Jewellers Pvt. Ltd.Respondent

Order delivered on 11.10.2018

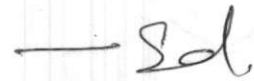
Coram: Shri R. Varadharajan, Member (Judicial)

For Petitioner (s) : Dr. Jhaman Mehta

For Respondent(s) : Sakar Sharma, FCA. For R-2 to 7

ORDER

Due to paucity of time, the matter was not able to be taken up. Hence,
the matter is posted ~~for enquiry~~ on 20.12.2018.



(R. Varadharajan)
Member (Judicial)